

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **10.05.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/219(CHE)/2021  
**NAME OF THE PETITIONER(S)** : Central Bank of India  
**NAME OF THE RESPONDENTS** : Alfonso  
**UNDER SECTION** : Sec 95(1) of IBC, 2016

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**ORDER**

Present: Ld. Counsel Shri. B Raghavulu Naidu for the Petitioner.

Ld. Counsel Shri. Mayan H Jain for the Respondent.

Pleadings in the petition are complete.

Report of IRP is also available recommending initiation of IRP against the personal guarantor.

List the petition for hearing on **13.06.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)